

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-35/99/1344/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the 26th February, 2021.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/75 dtd. 25.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 26.02.2021 till the morning of 01.03.2021, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

1346

Memo NO.HC.VII-35/99/1345-1A, dated 26.2.2021

Copy forwarded for information to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

sd/-